

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO-656**  
ANSWERED ON-22/07/2021

**TARGET FIXED UNDER PM-KUSUM**

656. SHRI ANUBHAV MOHANTY

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government has fixed any target of renewable energy generation for the State of Odisha under Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan; (PM-KUSUM)
- (b) if so, the details thereof;
- (c) the target fixed and the time by which it is likely to be achieved; and;
- (d) the quantum of funds allocated and disbursed to Odisha under PM-KUSUM along with the details of funds that has been released and pending?

**ANSWER**

**THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER**

**(SHRI R.K. SINGH)**

(a) to (d) Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) Scheme is a demand driven scheme and sanctions under the Scheme are issued based on the demand received from states. Accordingly, under Component-A of the Scheme, 500 MW capacity was sanctioned to the state of Odisha in 2020-21 for installation of grid-connected solar power plants (up to 2 MW) and under Component-B of the Scheme 2500 standalone solar pumps were sanction in FY 2019-20 and another 5000 standalone solar pumps were sanctioned in FY 2020-21 to the state. No demand has been received from the State under Component-C for solarisation of existing agriculture pumps.

As per provisions of the Scheme, projects under Component-A are to be commissioned within 12 months from the date of award to solar power generator. Under Component-B, installation of standalone solar pumps is to be completed within 12 months from the date of sanction.

Under Component-A, Procurement Based Incentive (PBI) of Rs. 0.40 per unit purchased or Rs. 6.6 lakh per MW of capacity installed, whichever is less, is to be provided to Discom for a period of five years from the Commercial Operation Date. As projects are yet to be commissioned, no funds have been released under this component.

Under Component-B, wherein 30% of the cost of solar pumps is to be provided as Central Financial Assistance, an advance of Rs. 0.77 Crore has been released to the State implementing agency Odisha Renewable Energy Development Agency (OREDA). Further funds will be released based on progress reported.

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